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Title: Introduction of the Tribunals Reforms (Rationalisation and Conditions of Service) Bill, 2021.

माननीय सभापति : आइटम नंबर 30, श्री अनुराग सिंह ठाकुर ।

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR):

Madam, on behalf of my senior colleague, Shrimati Nirmala Sitharaman, I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952, the Customs Act, 1962, the Airports Authority of India Act, 1994, the Trade Marks Act, 1999 and the Protection of Plant Varieties and Farmers' Rights Act, 2001 and certain other Acts.

माननीय सभापति : प्रश्न यह है :

“कि चलचित्र अधिनियम, 1952, सीमाशुल्क अधिनियम, 1962, भारतीय विमानपत्तन प्राधिकरण अधिनियम, 1994, व्यापार चिह्न अधिनियम, 1999 तथा पौधा किस्म और कृषक अधिकार संरक्षण अधिनियम, 2001 और कतिपय अन्य अधिनियमों का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

प्रस्ताव स्वीकृत हुआ

SHRI ANURAG SINGH THAKUR: Madam, I introduce the Bill.

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15.33 hrs